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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA NO. 1887/2000

NEW DELHI, THIS THE 15TH DAY OF MARCH, 2001.

HON'BLE MR.JUSTICE ASHOK AGARWAL, CHAIRMAN  
HON'BLE MR. GOVINDAN S. TAMPI, MEMBER (A)

1. M.M.Chandra s/o Sh.I.C.Pant  
Y-281 B/12 Noida
2. Dimple Thapar s/o Sh.L.R.Thapar  
E-8 Mukhram Garden, Tilak Ngr,N.Delhi
3. S.K.Johri s/o M.S.Johri  
C 6/442 Yamuna Vihar Delhi
4. Satya pal s/o Sh.Babu Ram  
NZ 1252 A Nangal Raya N.Delhi-46
5. Mohan Singh s/o Sh.Kamal Singh  
1400 Laxmi Bai Ngr N Delhi-20
6. Vijay Shendra s/o Late Sh. G.R.Shendra  
A-9 Sector 20 Noida
7. Harbir Singh s/o Sh.Shri Ram  
Village Nizampur Hapur
8. Maya Ram Tomar s/o Late Sh.K.S.Tomar  
E 25 Lane No.1 East Vinod Ngr. N.Delhi
9. Ramesh Kumar s/o Late Sh.R.P.Singh  
197 B J&K Dilshad Garden Delhi
10. Ashok Kumar Meena s/o Sh.Ramjilal  
WZ 125 Darghana Village, N.Delhi-12
11. N.Sushil Kannan s/o Sh.A.R.Narsimha  
S-IV 909 R.K.Puram New Delhi-22
12. A.P.Gautam s/o Sh.S.P.Singh  
Gautampuri Dadri G.B.Ngr.
13. Om Pal Singh s/o Sh.Ram Dass  
B-68 Gharoli Extn. Delhi-96
14. Ch.Murli Krishna s/o Sh.Srinivas Rao  
B 1/357 Janakpuri, N.Delhi - 58

Applicants

( BY ADVOCATE SHRI DEEPAK VERMA  
V/S

UNION OF INDIA/GOVT. OF NCT DELHI

1. The Principal Secretary (Planning)  
Govt. of NCT of Delhi  
1.Kirpa Narain Marg,Delhi-54
2. The Secretary  
Dept. of Expenditure  
Ministry of Finance  
North Block, N.Delhi
3. The Joint Secretary (UI)  
Ministry of Home Affairs  
North Block, N.Delhi

Respondents

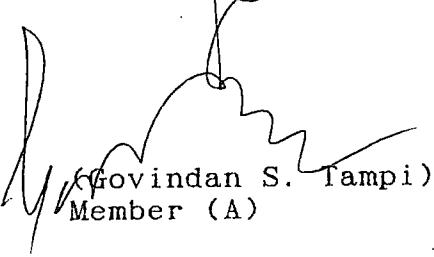
( BY ADVOCATE SHRI VIJAY PANDITA )

## O R D E R (ORAL)

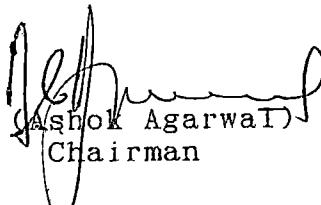
Shri Justice Ashok Agarwal:-

Applicants herein are Assistant Programmers and Data Processing Supervisors. They claim refixation of pay in the revised scale of Rs.2000-3200 (Pre revised) with effect from 11.9.1989 or the date of their joining whichever is later. Shri Vijay Pandita, the learned advocate appearing on behalf of the respondents, has placed on record a communication of 5.3.2001 addressed by the Government of India, Ministry of Home Affairs to the Secretary (Planning), Government of NCT of Delhi whereby the Central Government has approved the revision of pay scales of Assistant Programmer and Data Processing Supervisor as claimed in the present OA. This is in addition to the approval similarly granted on 16.12.1999 at Annexure A1 to the OA which approval was on certain conditions. Later approval of 5.3.2001 is unconditional. In view of the later approval of 5.3.2001, in our view, nothing now survives in the present OA. Respondents will grant the revised pay scales as claimed by the applicants in terms of the aforesaid approval of 5.3.2001 expeditiously and within a period of three months from the date of service of this order.

2. Present OA is disposed of in the aforesated terms. No costs.

  
(Govindan S. Tampi)  
Member (A)

/sns/

  
(Ashok Agarwal)  
Chairman